

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 265 of 2012**

Dated: 1st March , 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Brihanmumbai Electric Supply & Transport ...Appellant (s)
Undertaking**

Versus

**Maharashtra Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Ganesh Kamath
Mr. N.V. Bhandari
Mr. Bhosale
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bhardawaja for R-1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder since the counter has been filed by the Commission only yesterday. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **22.03.2013** for hearing.

**(Rakesh Nath)
Technical Member
s/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**